



Government of Jammu and Kashmir  
**Finance Department**  
Civil Secretariat, Jammu.

**Notification**  
**Jammu, the 31<sup>st</sup> March, 2016**

**SRO 107**.- In exercise of powers conferred by sub section (5) of Section 8 of the Central Sales Tax Act, 1956 (74 of 1956), the Government hereby direct that in para first of SRO 24 dated 31<sup>st</sup> January, 2004 read with SRO 113 dated 1<sup>st</sup> April, 2015, for the figures and words "31<sup>st</sup> of March, 2016 or till the new industrial policy is notified, whichever is earlier", the figures and words "30<sup>th</sup> of June, 2016" shall be substituted.

This notification shall be deemed to have come into force w.e.f 15-03-2016 i.e the date when Industrial Policy 2016 stands adopted by the Industries and Commerce Department.

By Order of the Government of Jammu and Kashmir.

Sd/-  
**(Navin K. Choudhary), IAS**  
Commissioner/Secretary to Government  
Finance Department

No. ET/Estt/153/2015(part)

Dated: 31-03-2016

Copy to the:-

1. Financial Commissioner, J&K, Revenue.
2. Financial Commissioner, Planning & Development Department.
3. Principal Secretary to Hon'ble Governor.
4. All Principal Secretaries to the Government.
5. All Commissioner/Secretaries to the Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
8. Director General Information, J&K, Jammu.
9. Commissioner Commercial Taxes, J&K, Jammu.
10. Excise Commissioner, J&K Jammu.
11. All Heads of Department.
12. All Deputy Commissioners.
13. General Manager, Government Press, Jammu/Srinagar.
14. Private Secretary to Chief Secretary, J&K.
15. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
16. Government order file/Stock file/Finance Website/GAD website

**(Bharat Singh) KAS**  
Additional Secretary to Government  
Finance Department

*Jabal*  
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